## CENTRAL ELECTRICITY REGULATORY COMMISSION 4<sup>th</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001 Ph: 23753942 Fax-23753923

Ref: Petition No. 28/2011

Date: 7.12.2012

To,

Executive Director (Commercial), NTPC Ltd, Core-7, Scope Complex, 7, Institutional area, Lodhi Road, New Delhi- 110003

Sir,

Subject: **Petition No. 28/2011**: Approval of tariff of Sipat Power Station, Stage I (3X660 MW) from 1.4.2011 to 31.3.2014.

## Ref: CERC letter dated 28.9.2012 in Petition no. 28/2011

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By letter dated 28.9.2012, you were requested to submit additional information by 19.10.2012. It appears from records that no additional submission have been filed till date.

2. It is requested that the additional information as sought for in the letter dated 28.9.2012 may be submitted at the earliest.

Yours faithfully,

**Sd/**-(B. Sreekumar) Deputy Chief (Law)